NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/157/2016

NAME OF THE PETITIONER(S)

: T. S. Sivakumar & 4 others

NAME OF THE RESPONDENT(S)

: M/s Hotel Mass Private Limited & 6 others

UNDER SECTION

: 237(b), 397/398, 402, 403 and 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Rosp. 2 to 6

D. S. Garesh 2) A. L. Rananathan JK Rahul V-wick

ORDER

Counsel for both the parties present. Counsel for the Petitioner submitted type set containing the case law details. Counsel for the Respondent also submitted type set containing the case law details. Counsel for the Respondent prayed for time to study the case law details for making final submissions. At request, time is granted. Put up on 28.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)